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Title: Regarding sanctioning a National Institute of Ayurveda under th Central Universities Act in the State of Andhra Pradesh.

SHRI POCHA BRAHMANANDA REDDY (NANDYAL): Sir, during the COVID-19 pandemic, in the absence of a treatment or protoco collaborative efforts from multiple medicinal systems existing in India including both modern medicine and AYUSH systems, gave successfuresults. The event highlighted the need for further innovation and research in the field of AYUSH to develop accessibility to a growing audience and built a scientific image in society. It also helped push a perspective on bein prepared for any future disasters and the need to build our immunity throug daily homegrown practices.

The State of Andhra Pradesh currently has seven colleges in the field of Ayurveda with 400 plus students and could benefit further with a Nationa Institute of Ayurveda. Through higher-level education in the field, we, as State, can contribute to building a 21st century outlook for Ayurveda and bridge the gap between Ayurveda and a younger audience.

Education will be a credible medium to connect young students to the roots and communicate the same to their generation. Moreover, proximity t the growing IT Hub and DRDO research facility will be fruitful for medical collaboration. Therefore, I would request the Government to sanction National Institute of Ayurveda under the Central Universities Act in the State of Andhra Pradesh.